

PATNA HIGH COURT, PATNA

NOTICE

(For disposal of Court's damaged wall clocks)

Bidders are invited for disposal of Court's 187 (One hundred eighty seven) pcs. of damaged wall clocks (list enclosed) on "As is where is" basis. The wall clocks are kept in the Court Officer's Office, Patna High Court, Patna for physical verification.

Photographs of said wall clocks are attached herewith for reference.

Terms and Conditions

- 1) The bidders may inspect the wall clocks and submit their quotations on or before 03.11.2014 (Monday) in Office hours. The bid will be opened on 05.11.2014 (Wednesday) at 11:00 a.m..
- 2) The wall clocks shall be sold to the highest bidder(s).
- 3) The successful bidder(s) has / have to make full payment within three days in the form of demand draft from any Nationalized Bank in favour of "The Registrar General, Patna High Court, Patna".
- 4) The successful bidder(s) shall be required to lift all the wall clocks from the site within 48 hours after payment of full amount failing which the High Court will have the right to cancel the bid.
- 5) The transportation and labour cost shall be borne by the successful bidder(s) by itself / themselves.

Place :- Patna

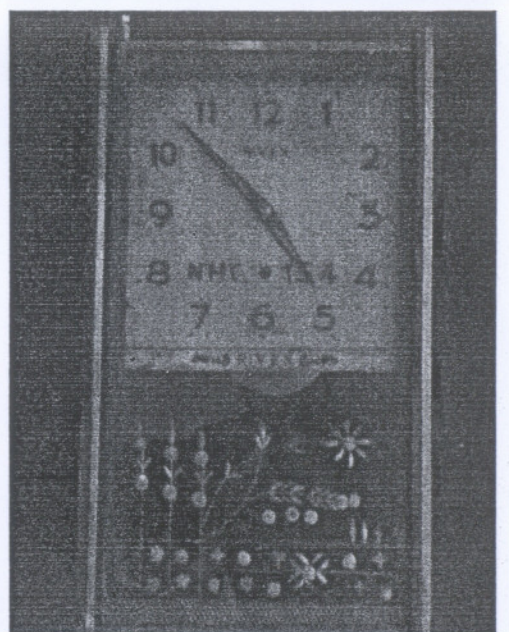
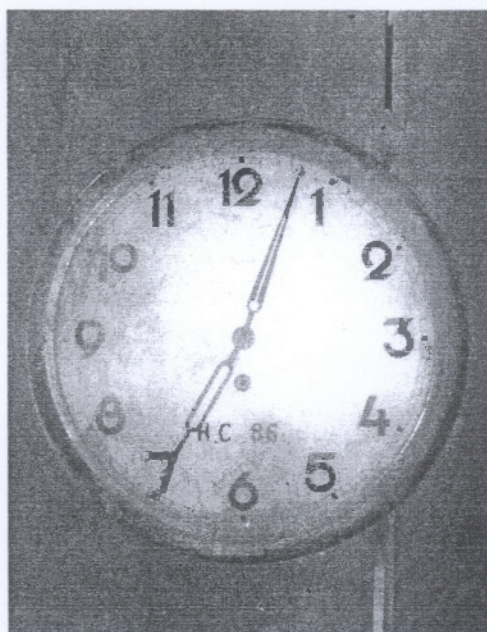
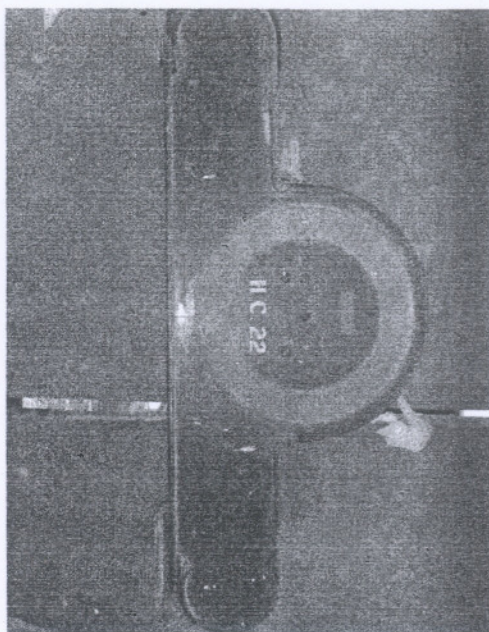
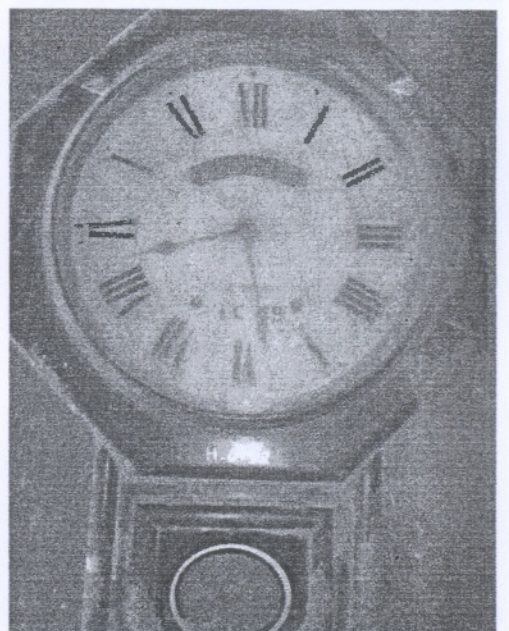
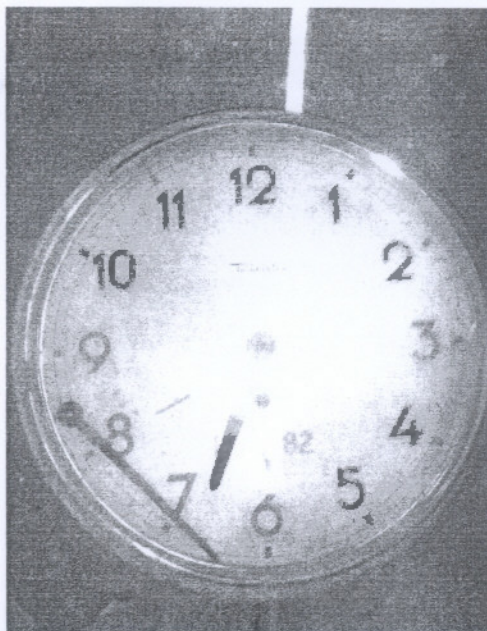
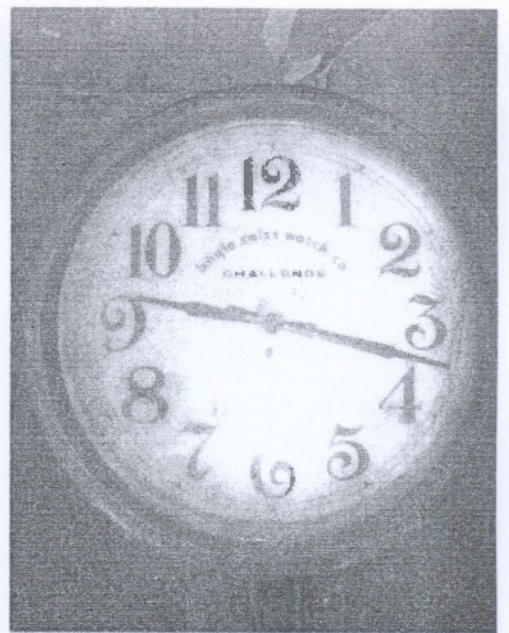
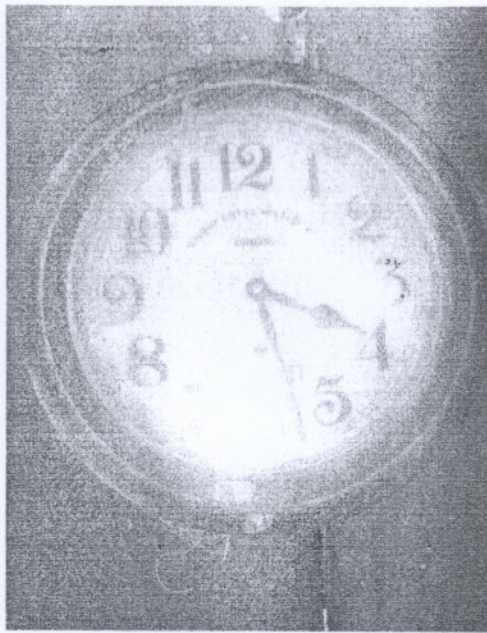
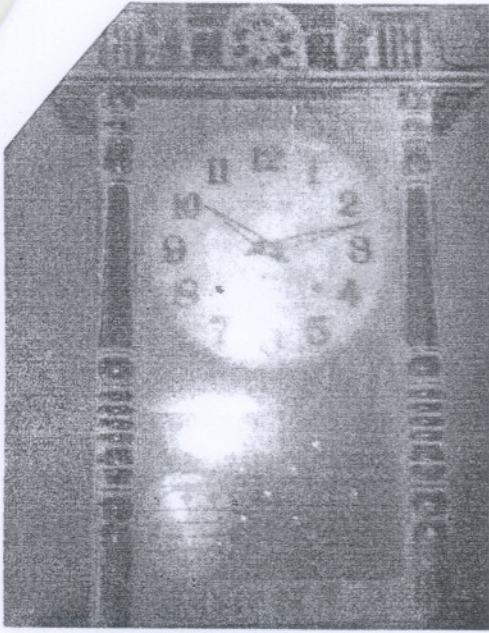
Date :- 15.10.2014



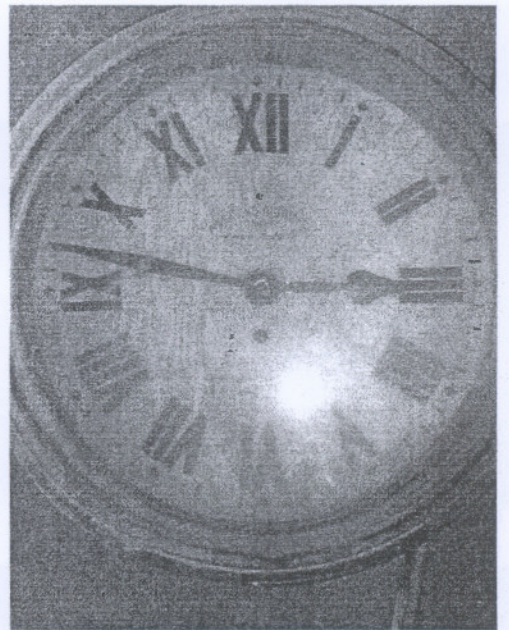
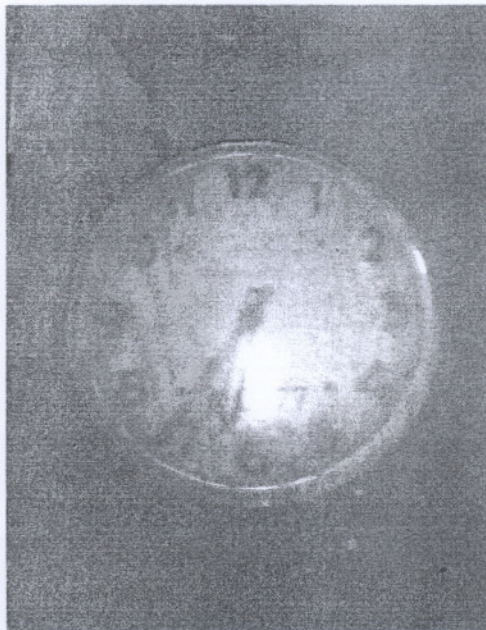
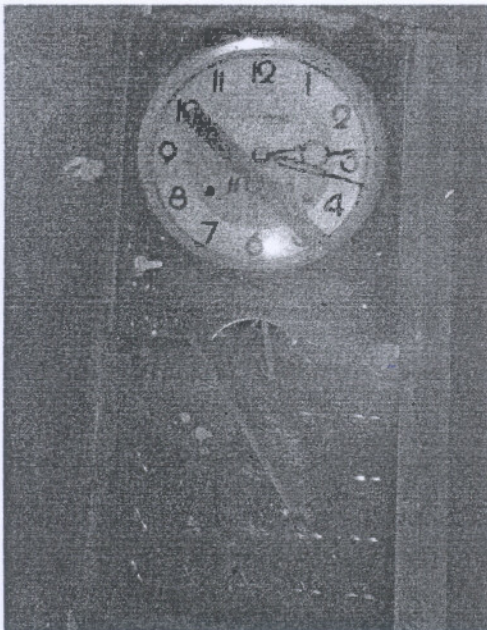
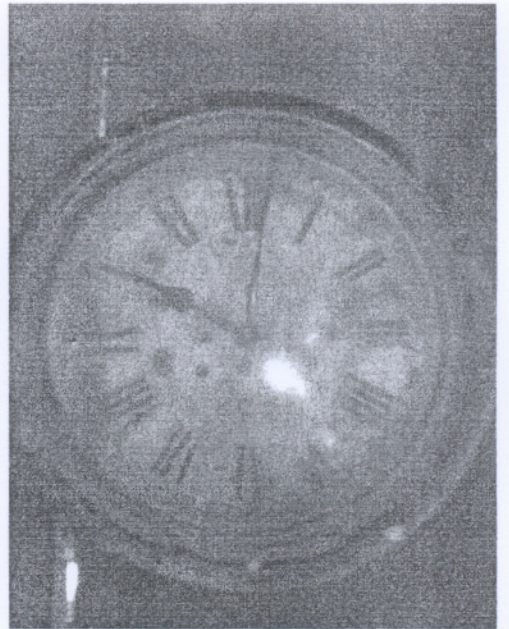
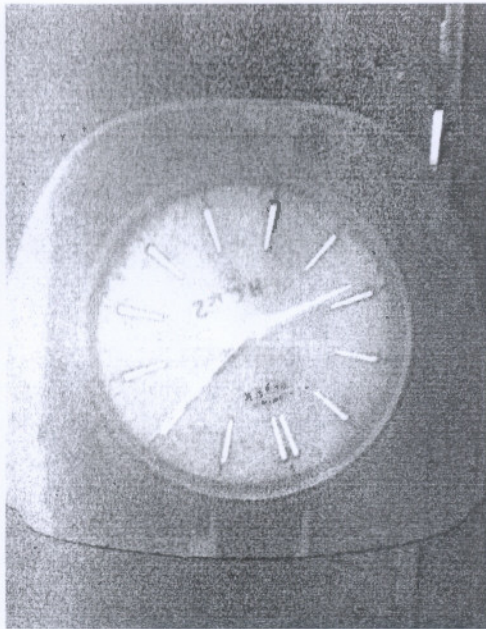
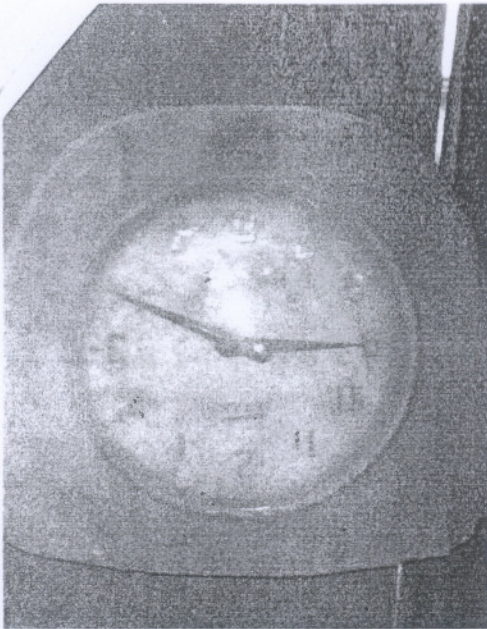
Officer – on – Special Duty
Patna High Court, Patna

15.10.14

DECADE OLD WALL CLOCKS



DECADE OLD WALL CLOCKS



MODERN WALL CLOCKS

